## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-111/2003

Smt. Satyawati

Vs.

M/s. Krishna Sinhold (P) Ltd. & Ors.

PETITIONER

.. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 26.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Ajay Garg, Advocate

For the Respondents

: Mr. Phool Kumar (Proxy Counsel) for

R-1, R-2, R-3, R-4, R-5

## ORDER

Learned Counsel for the parties are present. This matter is pending in the erstwhile CLB (now NCLT) since 2003. The parties are directed to explore the possibility of mediation as it is represented that they are brothers. However, it is represented that they will seek instructions from the parties.

Taking into consideration the above, the matter is posted to 05.10.2017 to obtain instructions whether mediation is possible or not.

List on 05.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 26.9.2017